

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. Company Appeal/21/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: Sourish Trading Private Limited
V/s
Registrar Of Companies

Section: 252(3) of Companies Act, 2013

ORDER

CS, Ashish O. Lalpuria appeared for the Petitioner. Registry is directed to issue court notice to RoC intimating the next date of hearing. List the matter on **24.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)